

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM**

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**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**  
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**APPLICATION NUMBER** :  
**PETITION NUMBER** : TP (HC)/34, 35, 36/CAA/2017  
**NAME OF THE TRANSFEROR** : HANSA VISION INDIA PVT LTD  
**NAME OF THE TRANSFERRE** : HANSA HOLDINGS PVT LTD  
HANSA ESTATES PVT LTD  
**UNDER SECTION** : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	1. N. RAJANATHAN	Prachin Company Secretary.	→ [Signature]

**ORDER**

Counsel for petitioner present and stated that the report of the RD has been received. The Registry is directed to place copy of the same, if received. Counsel for petitioner is directed to place the copy of the order passed by the Hon'ble High Court of Madras in CA 876/2016 on the next date of hearing. Put up on 09.08.2017 at 10.30 A.M.

  
**(K. Anantha Padmanabha Swamy)**  
**Member (Judicial)**